



\$~26

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **RFA 150/2021**

ANURADHA PRASAD Appellant

Through: Mr Vaibhav Kaul and Mr Chetan,

Advocates.

versus

MIRA KULKARNI Respondent

Through: Ms Rohini Musa, Advocate

CORAM:

HON'BLE MS. JUSTICE POONAM A. BAMBA

ORDER 24.07.2023

%

- **1.0** Learned counsel for the appellant submits that they have already written to the appellant seeking discharge in the matter by way of email dated 01.02.2023.
- **1.1** Learned counsel for the appellant undertakes to inform the appellant about the next date of hearing.
- 2.0 List on 18.12.2023.

POONAM A. BAMBA, J

JULY 24, 2023 g.joshi

Click here to check corrigendum, if any